

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 258
(IB)-344(PB)/2019

IN THE MATTER OF:

Indiabulls Consumer Finance Ltd. Applicant/petitioner

Vs.

M/s. Manya Foods Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 20.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

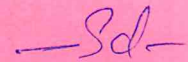
For the Petitioner/Applicant : Mr. Shyam Babu, Adv.

For the Respondent : -

ORDER

Learned counsel for the petitioner states that he has instructions to apply for the withdrawal of the petition.

Dismissed as withdrawn.



(M. M. KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)